## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:4937 ANSWERED ON:23.12.2014 RULES FOR RETAIL TRADE Choudhary Shri Ram Tahal;Laguri Smt. Sakuntala;Patil Shri A.T. (Nana)

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has framed any rules for regulating the retail trade being run by Multi National Companies (MNCs) and big industrial houses;
- (b) if so, the details thereof and if not, reasons therefor;
- (c) whether the Supreme Court has issued any directives to the Government for protecting the domestic unorganised retail industry from such MNCs/industrial houses and foreign investors;
- (d) if so, the details thereof and the reaction of the Government thereto along with the steps taken thereon; and
- (e) the total Foreign Direct Investment (FDI) received in retail sector during each of the last three years and the current year?

## **Answer**

## THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a) & (b): Setting up of a retail trade is governed by Shops and Establishment Act administered by State Governments. As regards investment in retail trade by Multi-National companies, under the Foreign Direct Investment (FDI) policy, investment up to 100% is allowed in single brand retail. In the case of multi-brand retail, FDI up to 51% is allowed subject to approval of the state government concerned.
- (c) & (d): No such information is available.
- (e): The requisite information is given below :-

Details of FDI inflows in Single Brand Retail from April, 2010 to September, 2014 #

```
S1. Year FDI FDIO in US$ million
No. (Apr-March) (in Rs.crore)
1. 2010-11 118.80 26.27
2. 2011-12 150.43 31.70
3. 2012-13 121.22 22.31
4. 2013-14 69.07 11.30
5. 2014-15 1,013.90 167.52
(Apr-Sept.
2014)
Grand Total 1,473.41 259.09
```

Source: D/o IPP, M/o Commerce and Industry # Latest available